

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3096  
ANSWERED ON:24.04.2012  
PROPOSAL FOR COASTAL SECURITY  
Patil Shri C. R. ;Thomas Shri P. T.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the details of proposals received from coastal States including Gujarat and Kerala under the coastal security scheme during each of the last three years and the current year, State-wise;
- (b) the details of the sanction accorded thereon to the said States, State-wise;
- (c) whether the Government is likely to accord sanction for camel patrolling system, watch towers etc. under the scheme; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b) : Several proposals for release of funds for creation of infrastructure including construction of Coastal Police Stations, check posts, outposts, barracks etc. and purchase of vehicles were received from Coastal States/UTs. during the last three years. The details of sanctions accorded for funds released during the last three financial years are given below:

(Rs. in lakh)

S.No. Name of State/UT 2009-10 2010-11 2011-12 2012-13  
(upto 19.4.12)

1 Gujarat	42.60	Nil	643.40	Nil
2 Maharashtra	231.80	Nil	243.00	Nil
3 Goa	37.05	Nil	75.80	Nil
4 Karnataka	Nil	Nil	238.80	Nil
5 Kerala	237.40	Nil	400.00	Nil
6 Tamil Nadu	161.00	Nil	945.00	Nil
7 Andhra Pradesh	Nil	Nil	97.10	Nil
8 Odisha	182.38	Nil	95.22	Nil
9 West Bengal	157.50	Nil	200.00	Nil
10 Puducherry	Nil	Nil	50.11	Nil
11 Lakshadweep	Nil	Nil	49.19	Nil
12 Daman & Diu	Nil	Nil	98.00	Nil
13 A&N Islands	Nil	26.11	1502.00	Nil

(c) to (d): No proposal for camel patrolling system, watch towers under Coastal Security Scheme is under consideration of the Government.